

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3599
TO BE ANSWERED ON 15.07.2019**

WELFARE SCHEME FOR BEEDI WORKERS

**†3599. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN
RAJENIMBALKAR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise schemes of social security, education, health training and other welfare activities being implemented for beedi workers in the country and the details thereof;**
- (b) the detail of funds allocated, released and utilised under such schemes during each of the last three years and current year;**
- (c) if so, the details thereof and the reaction of the Government thereto;**
- (d) the details of the efforts being made by the Government to provide medical facilities to the beedi workers at their workplace; and**
- (e) the details of the meeting of Central Advisory Committee to pay attention to matters relating to beedi workers during the last three years and action taken by the Government thereon?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

- (a): Welfare Schemes for Beedi Workers**
 - (i) Scheme for award of scholarships to the wards of Beedi/Lime stone and Dolomite Mines/Iron Ore/Manganese Ore/Chrome Ore Mines/Mica Mines/Cine Workers.**

Contd..2/-

SCHEME	Nature of assistance			
Scheme for award of scholarships to the wards of Beedi/Lime stone and Dolomite Mines/Iron Ore/Manganese Ore/Chrome Ore Mines/Mica Mines/Cine Workers.	Scholarship is awarded to the wards of the workers at the following rates per student per year:-			
	Group	Class	Rates	
			Girls	Boys
	Group I	Class I to IV	250	250
	Group II	Class V to VIII	940	500
	Group III	Class IX	1140	700
	Group IV	Class X	1840	1400
	Group V	Class XI to XII	2440	2000
		ITI	10000	10000
	Group VI	Non-Professional Degree Courses; Non-Professional Post Graduate Courses; Two-Three Year Diploma Courses and BCA,BBA and PGDCA.	3000	3000
GROUP VII	Professional Degree Courses i.e.B.E./B.Tech/ MBBS/ BAMS/BUMS/ B.Sc (Agriculture) and MCA/ MBA.	15000	15000	

II. REVISED INTEGRATED HOUSING SCHEME (RIHS), 2016:

Revised Integrated Housing Scheme (RIHS), 2016 for Beedi Workers is being implemented in the country through office of 17 Welfare Commissioners of the Labour Welfare Organisation of the Ministry. The housing subsidy of Rs. 1,50,000/- is disbursed in three installments in the ratio of 25:60:15.

III. HEALTH SCHEME:

Besides providing health care facilities through 12 Hospitals and 286 Dispensaries across the country following assistance is given to certain categories of diseases:-

S.No.	PURPOSE	NATURE OF ASSISTANCE
1	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of Rs. 750/- to Rs. 1000/- p.m is granted as per the advice of the treating physician.
2	Heart Diseases	Reimbursement of expenditure up to Rs. 1,30,000/- to workers.
3	Kidney Transplantation	Reimbursement of expenditure up to Rs. 2,00,000/- to workers.
4	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents for treatment through Govt. recognized hospitals.
5	Minor surgery like Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases.	Reimbursement of expenditure up to Rs. 30,000/- to workers and their dependents.

IV. TRAINING PROGRAMME FOR SKILL DEVELOPMENT OF BEEDI WORKS

Ministry of Labour & Employment has initiated action for skill development the Beedi workers to provide alternate source of employment for viable alternative sources of livelihood.

(b) to (d): the details of funds allocated, released an utilized under such schemes during each of the last three years and the current years

(Rs. In thousand)

Years	Health		Scholarship		Housing	
	Budget Allotted	Utilization/ Expenditure	Budget Allotted	Utilization/ Expenditure	Budget Allotted	Utilization/ Expenditure
2016-17	967509	944710	875500	777968	551200	203387
2017-18	1517379	913268	849110	183214	618632	324679
2018-19	288958	72488	497200	410264	357710	258395
2019-20	130000	13631*	302500	389*	396300	31740*

* Expenditure till June, 2019.

Health care facilities are provided to beedi workers and their families though 12 hospitals and 286 dispensaries.

(e): With the implementation of GST and introduction of Finance Bill 2016, the cess collected for running the welfare schemes have been abolished or subsumed in the GST.

The role of Beedi Workers Welfare Fund, under the Beedi Workers Welfare Fund Act to advise the Government on fund related matters are no longer supported as these Funds have been repealed or under the process of repeal.

However a meeting of the Central Advisory Committee on Beedi Workers Welfare Fund was held in the year 2017 and the suggestions given by this committee has been adhered to.